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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2017
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD &
3ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

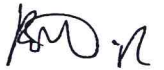
1. Adv Cyriac Tom
Ad.

ADVOCATE FOR RESPONDENTS



2. Rohan RATASEKARAN

Counsel for
Petitioner



ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that they have suggested a name of an Independent Chartered Accountant for the purpose of investigation and sent a mail communication to the other side. Counsel for respondents prayed time for filing a reply stating they have received the proposal only yesterday. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

- sd -

K Anantha Padmanabha Swamy
Member (Judicial)

bc